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Written Answers

for the (c) Alternative arrangements supply of materials/equipment for RAPS-II which were earlier to come from Canada are being made to ensure completion of its construction.

Posts of Translator-cum-Announcer in Nepali in All India Radio, Delhi

1267. SHRI NABIN CHANDRA BUR-AGOHAIN:

SHRI K. B. CHETTRI:

Will the Minister of INFORMATION AND BROADCASTING be pleased refer to the answer to Unstarred Question 895 given in the Rajya Sabha on the 29th November, 1973 and state:

- (a) whether the posts of Translator-cum-Announcer in Nepali in All India Radio, Delhi have since been filled up:
 - (b) if not the reasons therefor; and
- (c) whether the panel prepared by the Selection Board remains valid; and if so, till when?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI **DHARAM** BIR SINHA): (a) No. Sir:

(b) and (c) The panel for the posts is sall under consideration and has not yet been accepted. The validity of the panel will depend on the decision which the Government may take on its acceptance or otherwise.

Government's contradiction on press-news

1268. SHRI AWADHESHWAR SAD SINHA: Will the Minister of INFORMATION AND **BROADCAST-**ING be pleased to state:

- (a) whether it is a fact that news appearing in the press frequently create a scare in the public which warrants Government contradiction:
- (b) whether it is a fact that the recent press report on non-acceptance of 100 rupee note in certain cities of U.P. created a scare in those cities which was later on contradicted by Government; and

(c) if so, what steps Government contemplating to see that the news correctly reproduced in the press?

THE DEPUTY MINISTER IN MINISTRY OF INFORMATION AND BROADCASTING (SHR1 DHARAM BIR SINHA): (a) Incorrect news do sometimes create a scare and have to be promptly contradicted.

- (b) Yes, Sir.
- in India is free. How-(c) The Press ever, correct information is disseminated by Government to contradict wrong facts or clarify matters, whenever necessary.

हिन्द साइकिल्स लिमिटेड का कार्यकरण

1269. श्री महादेव प्रसाद वर्माः श्री सीताराम सिंह:

क्या औदयोगिक विकास तथा विज्ञान और प्रौदयोगिकी मंत्री यह बताने की क्रपा करेंगे कि:

- (क) क्या यह सच है कि हिन्द माइकिल्स लिमिटेड के बम्बई ग्रौर गाजियाबाद के दो एककों को सरकार ने जनवरी, 1974 में ग्रपने हाथ में ले लिया था और बम्बई एकक को जुन 1974 में चाल कर दिया गया है जबिक गाजियाबाद एकक ग्रभी भी बन्द है; ग्रौर
- (ख) यदि हां, तो गाजियाबाद के बन्द पड़े एकक के रखरखाव पर प्रति मास कितना खर्च किया जा रहा है श्रौर उक्त एकक को चालू न करने के क्या कारण हैं?

†[Working of Hind Cycle Ltd.

1269. SHRI M. P. VARMA: SHRI SITARAM SINGH:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

^{†[]} English translation.

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(b) if so, the monthly expenditure incurred on the maintenance of the closed unit at Ghaziabad together with the reasons for not commissioning the said unit?]

औद्योगिक विकास मंत्रालय में उपमंत्री (श्री जैंड० आर० अन्सारी): (क) हिन्द साइिकल लिमिटेड के बबई तथा गाजिया-बाद स्थित एककों का प्रबंध 3 जनवरी, 1974 को सरकार ने अपने हाथ में ले लिया था। दोनों एकक कमण. 10 जून 1974 तथा 16 अगस्त 1974 को पून: चालू कर दिए गए है।

(ख) गाजियाबाद एकक का निश्चित व्यय जिसमे किराया, विजली, मजदूरी, कार्यरत कर्मचारियों का वेतन, सरक्षा कर्मचारी तथा स्थापना पर व्यय ग्रादि सम्मिलित है, लगभग 50,000 रुपए है। पिछले प्रबंधक वर्ग के कार्यकाल मे सचित भारी देशताओं के परिणामस्वरूप विभिन्त प्रक्रिया विषयक तथा कानुनी कठिनाइया उठ खड़ो हुई थी। इसके पहले कि उपकम पुन: चाल् किया जाए, व ग्रावश्यक वित्तीय सहायता प्रदान की जाए इन कठिनाइयो का समाधान संबंधित विभागों, राज्य सरकारों तथा वित्तीय संस्थानों के परामर्श से करना पड़ा। गाजियाबाद समायोजनकारी संयंत्र एक -(एसेम्बलिग प्लाट) है जिसका सचालन बंबई स्थित एकक से माल पहुंचने पर निर्भर है, ग्रतएव उसे बाद में चाल् किया गया।

†[THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT (SHRI Z. R. ANSARI): (a) The management of the Bombay and Ghaziabad units of Hind Cycles Ltd. was taken over on 3-1-1974. The two units have been reopened on 10-6-74 and 16-8-74 respectively.

(b) The monthly fixed expenditure the Ghaziabad unit, which includes rent, electricity, wages and salaries for retained staff, workers and security forces and maintenance of establishment, was approximately Rs. 50,000. Various procedural and legal difficulties had arisen as a consequence of the heavy liabilities which the unit had accumulated under the previous management. These had to be resolved in consultation with the concerned purtments, State Governments and financial institutions, before necessary financial assistance could be provided for restarting the undertaking. The Ghaziabad unit being an assembly plant, whose operation dependent on supplies from the Bombay unit, was opened later.]

Manufacture of T.V. and other Electronic Devices

1270. SHRI A G. KULKARNI:
SHRI KRISHAN KANT:
SHRI GURMUKH SINGH
MUSAFIR:
SHRI KALI MUKHERJEE:
SHRI J. S. TILAK:

Will the Minister of ELECTRONICS be pleased to state:

- (a) whether Government is aware that there are various complaints from the Small Scale Electronic manufacturers for granting permission to manufacture T.V. sets and other electronic devices to large scale sector in preference to small scale sector; and
- (b) if so, what remedial steps are proposed to be taken by Government to help the small scale manufacturers in preference to the large scale one?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) and (b) Government are not aware of any complaints from the small-scale manufacturers regarding permission granted to the large-scale sector for manufacture of TV sets and other electronic devices in preference

^{†[]} English translation.